

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.03.2019

ORDER NO. 55 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 68/2018 for CESTAT, Hyderabad for the period from **22/04/2019 to 26/04/2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 24/04/2019 to 26/04/2019	Larger Bench Matters.
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 22/04/2019 to 23/04/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. There will be no adjournment of Larger Bench matter under any circumstance.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


12/3/19
Dy. Registrar